



**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
(Judicial Administration Section) Civil Secretariat,  
Jammu/Srinagar.

Subject:- Appointment of District Judges.

Reference:- Letters No.22603/GS dated 12-11-2016 read with letter No. 524626/Gs dated 30-11-2016 and letter No.25849/GS dated 21-12-2016 from the Registrar General, J&K High Court, Jammu.

**GOVERNMENT ORDER NO: 1962 - LD (A) of 2017**  
**D A T E D: 01 - 06 - 2017**

As recommended by the High Court, sanction is hereby accorded to the:-

A. appointment of following Sub Judges as District Judges –

S/Shri

- i. Ms. Rupali Ratta,
- ii. Suneet Gupta,
- iii. Ms. Masrat Shaheen,
- iv. Ritesh Kumar Dubey,
- v. Mehmood Choudhary,
- vi. Kamlesh Pandita and
- vii. Ranbir Singh Jasrotia; and

B. adhoc appointment of Shri Sarfaraz Hussain Shah, Sub Judge as District Judge for a period of six months or till the post is filled up by the regular process, whichever is earlier, as provided under rule 20 of the Jammu and Kashmir Higher Judicial Service Rules, 2009.

By order of the Government of Jammu and Kashmir.

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government,  
Department of Law, Justice and P. A  
Dated: 01 -06-2017.

No: LD(A) 2016/81

Copy to the:-

1. Principal Secretary to Hon'ble the Governor.

2. Principal Secretary to Hon'ble Chief Minister.
3. Commissioner / Secretary to Government, General Administration Department.
4. Registrar General, J&K High Court, Srinagar.
5. Principal Secretary to the Hon'ble Chief Justice, J&K High Court, Srinagar.
6. Director, Archives, Archaeology and Museums, J&K, Srinagar.
7. Concerned Judicial Officers.
8. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister..
9. Special Assistant to Hon'ble Minister of State for Law Justice and Parliamentary Affairs for information of the Hon'ble MoS.
10. Private Secretary to Secretary to Government, Law Justice and Parliamentary Affairs information of the Secretary.
11. In charge Website, Department of Law Justice and Parliamentary Affairs.
12. Government Order file.
13. Concerned file.

*Ashish Gupta*  
01.06.2017

(Ashish Gupta)

 Assistant Legal Remembrancer,  
Department of Law, J & PA

01.06.2017